

of Janata sarees under the trade name TN 43 and TN 46 are lying unsold for long in my constituency. The sarees were woven by cooperative weavers in Pallipattu, Ammaiarkuppam, Vangalore, Aththi Manjeri, Porattur, Maththur and Tirutani which fall in my parliamentary constituency. This sale depression has adversely affected nearly 40,000 cooperative weavers working in 25,000 handloom mills. The sale value of these sarees is Rs. crores.

The Central Government is providing grant-in-aid to the State Government for production of these Janata sarees. The State Government has already received the grant-in-aid in respect of this stock of sarees. I, therefore, request the Central Government to issue necessary directives to the State Government to lift the stock immediately or the Central Government should purchase the stock through National Textile Corporation to provide immediate relief to the poor cooperative weavers.

(viii) Nationalisation of Sugar industry in the country.

DR. P. VALLAL PERUMAN (Chidambaram) : Though the Bhargava Committee recommended a decade ago nationalisation of sugar industry as a whole, the Government has not taken steps to nationalise the sugar industry in the country. Consequently, the sugar mills throughout the country are holding to ransom both the Government at the Centre and in the States and the sugarcane cultivators. The arrears of payment to the cane-growers all over the country from the sugar mills run into several crores of rupees. Some of the sugar mills do not register the land under cultivation of sugarcane, just to prevent the prospective entrepreneurs from getting No-Objection Certificate for opening a factory. The transportation and plantation subsidy given by the Government is misappropriated. The accumulation in sugar cess fund is not utilised for welfare activities of the cane-growers. The sugar factories also take undue advantage of the Government's levy sugar and free sugar policy. Because of the wayward working of sugar mills, the alcohol-based industries in the country are also suffering—due to irregular supply of molasses by the sugar mills.

I demand that the sugar mills in the country should be nationalised forthwith in the interest of the country and the people at large.

DEMANDS FOR GRANTS 1987-88—
CONTD.

Ministry of Energy—CONTD

[English]

MR. DEPUTY SPEAKER : The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Energy. Shri Bharat Singh.....

[Translation]

SHRI BHARAT SINGH (Outer Delhi): Mr. Deputy Speaker, Sir, I rise to support the Demands for Grants of the Ministry of Energy. I had given some suggestions yesterday and I hope the hon. Minister of Energy would accept my suggestions.

12.26 hrs,

[SHRIMATI BASAVARAJESWARI
in the Chair]

First of all, I would like to say that power generation in Delhi should be enhanced. With the generation of additional 200 M.W. of electricity in our Thermal Power Station, the shortage of electricity can be met. At the same time, the distribution of electricity should also be improved in Delhi. Thirdly, concession should be given to the poor people whose consumption is upto 60 units per month. The loss of revenue on this account can be made good from those who consume excessive electricity. I have noticed that ever since we achieved Independence, our power generation has been increasing. At the same time, the increase in power generation has resulted in increased agricultural production in the rural areas besides increase in the number of industries. The farmers irrigate their fields by installing tubewells. What I mean to say is that the agricultural production will increase if more power is supplied in the rural areas